

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1318 OF 2005

STATE OF RAJASTHAN

Appellant (s)

VERSUS

ISLAM

Respondent(s)

(With office report)

Date: 23/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY  
HON'BLE MR. JUSTICE DEEPAK VERMA  
(VACATION BENCH)

For Appellant(s)

Dr. Manish Singhvi, AAG  
Mr. R. Gopalakrishnan, Adv.  
Mr. Ansar Ahmad Chaudhary, Adv.

For Respondent(s)

Mr. C.L. Sahu, Adv.  
Ms. Hema Sahu, Adv.  
Mr. Rishabh Sahu, Adv.  
Mr. Rajendra Sahu, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the appellant in part.

List the matter on Tuesday, 24th May, 2011 as  
part-heard on the top of the list.

(DEEPAK MANSUKHANI)  
Court Master

(RENU DIWAN)  
Court Master